

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

STARRED QUESTION NO:408  
ANSWERED ON:23.04.2010  
HOUSING AND INFRASTRUCTURAL FACILITIES  
Ramkishun Shri ;Singh Dr. Raghuvansh Prasad

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has achieved the target for the creation of housing and infrastructural facilities under the Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) in the country including in Bihar and Uttar Pradesh;
- (b) if so, the details thereof alongwith the target fixed in this regard, State/UT-wise;
- (c) if not, the steps taken by the Government to achieve the target fixed in this regard;
- (d) whether any assessment has been made under this programme; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SAUGATA ROY)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 408 FOR 23.04.2010 REGARDING HOUSING AND INFRASTRUCTURAL FACILITIES

(a) & (b) No physical targets were set for the States/UTs for the creation of housing and infrastructural facilities under the Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) in the country but on the basis of average costs and total financial outlay, it was estimated that 1.5 million houses with basic amenities could be targeted. State-wise financial allocations in the form of Additional Central Assistance (ACA) were fixed by the Planning Commission. State/UT-wise details of ACA Allocation, Commitment and Release are annexed. So far as Bihar and Uttar Pradesh are concerned, the details are as follows:

(Rs. in crores)

State	Mission Period	Total ACA		ACA released		Slum houses approved	
		ACA Allocation committed	BSUP	IHSDP	BSUP	IHSDP	BSUP

Bihar	531.54	168.07	312.76	177.67	78.19	61.99	22372	12956
Uttar Pradesh	1165.22	854.41	1138.84	634.61	355.02	286.04	67992	37425

c) Steps taken by the Government to enable achievement of the targets include: issue of guidelines to States/UTs to access ACA, financial support to develop both institutional and human resource capacity including preparation of City Development Plans and Detailed Project Reports, establishment of Programme Management Unit at the State level and Project Implementation Units at the city/town level, handholding support, issue of toolkits, software, guidelines to facilitate project preparation and conduct of National, State and Regional level workshops in project planning, management, appraisal and monitoring.

(d) & (e) Assessment of the implementation of BSUP and IHSDP is made on basis of Quarterly and Monthly Progress Reports, National, Regional and State level reviews, field visits by officers from Central Government and JNNURM Monitoring Cell, including experts. Further, Third Party Inspection and Monitoring agencies undertake inspection of projects and send assessment reports covering quality and other aspects. A Mid-term appraisal study of the 11th Plan by the Planning Commission, which covers implementation of JNNURM among other things, reveals the following:

- (i) JNNURM has been effective in renewing focus on the urban sector across the country; however the need to raise capacity and investment resources is substantial. It has been successful in catalyzing significant investments into the physical infrastructure of cities.
- (ii) Much of this investment has been directed towards the provision of critical basic services that are essential to inclusiveness.
- (iii) The Programme has created renewed focus on cities and allowed states and ULBs to raise their aspirations.